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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP 91/397-398/NCLT/AHM/2016 (New)
C.P. No.14/397-398/CLB/MB/2015 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017**

Name of the Company:

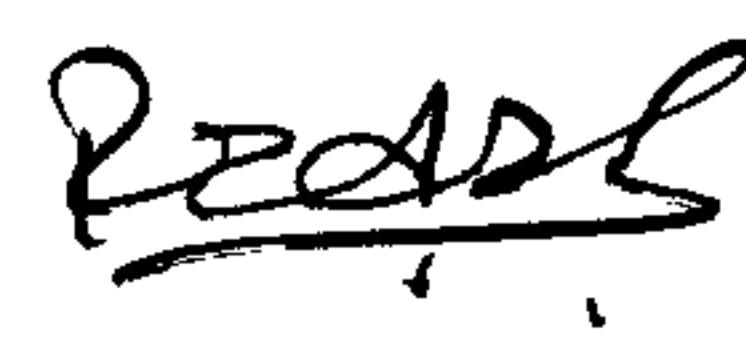
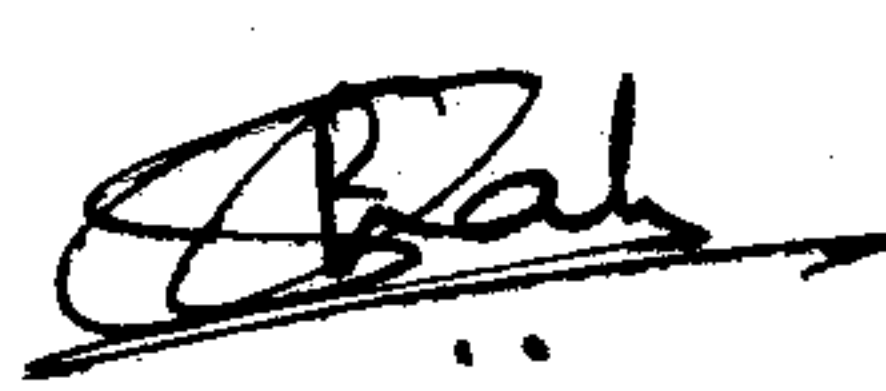
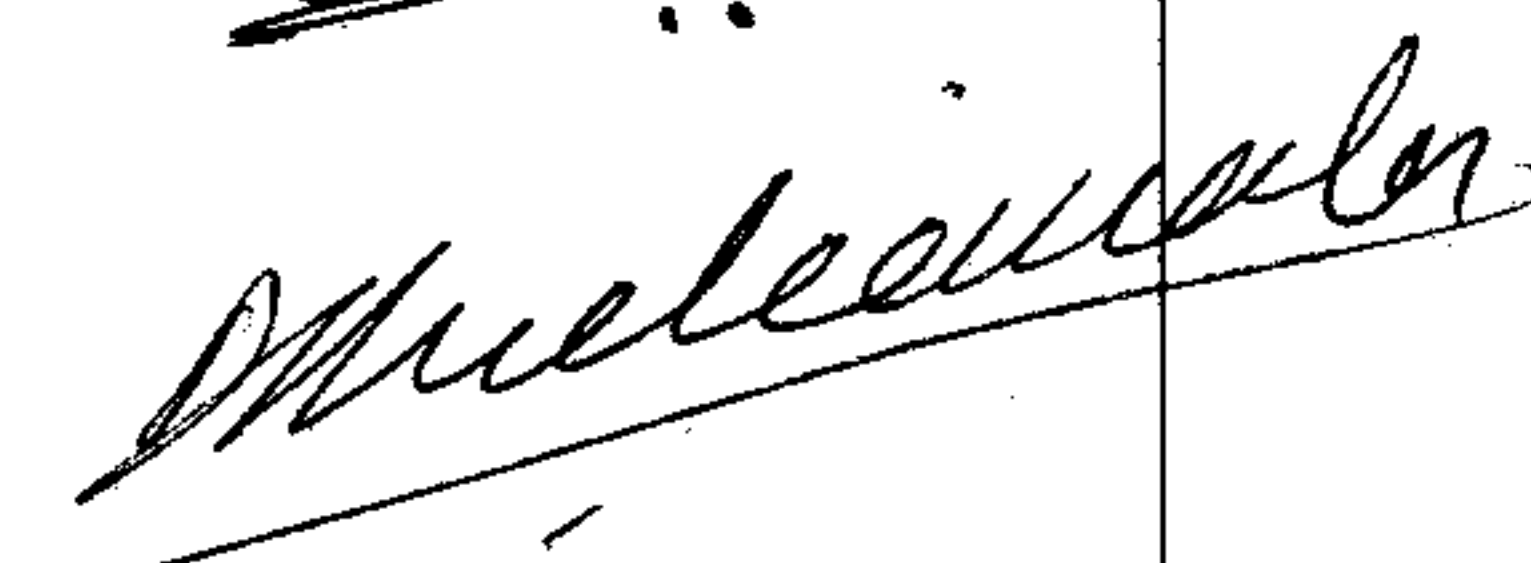
Gaurav Soni & Ors.

V/s

Chamunda Pharma Machineries Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956;

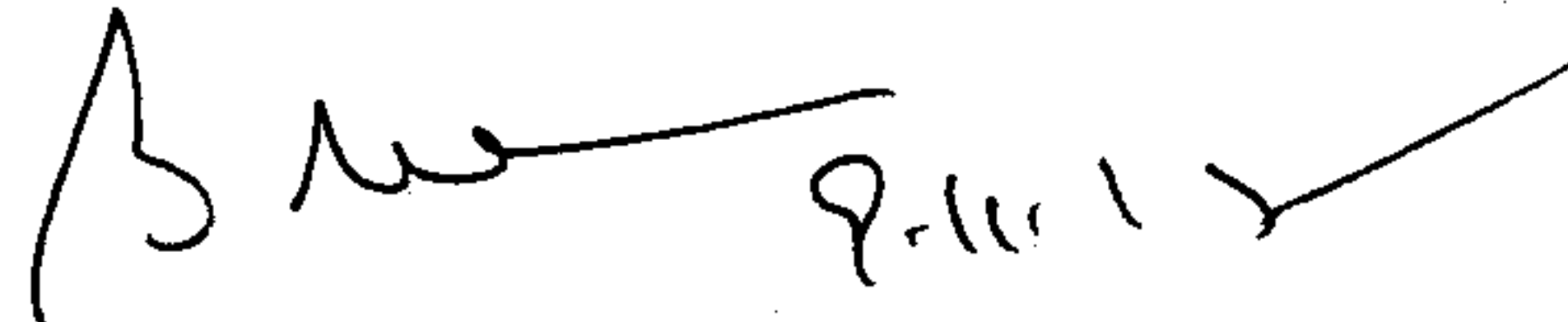
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	A.R. Sheth	Adv. & Solicitor	Petitioner	
2.	Rohan A. Shah	Advocate	Respondent No. 6	
3.	Rushabh Shah	Advocate	Respondent No. 2 + 5	
4.	PAYAN S. GODIAWALA	ADVOCATE	Respondent No. 1	

ORDER

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent No.1. Learned Advocate Mr. Rushabh Shah present for Respondents No. 2 to 5. Learned Advocate Mr. Rohan Shah present for Respondent No. 6.

At request of both sides.

List the matter on 14.12.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 09th day of November, 2017.